

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
STARRED QUESTION NO. 284
ANSWERED ON 21.03.2023

DEVELOPMENT OF PANCHAYATS IN TAMIL NADU

***284 SHRI D.M. KATHIR ANAND**

Will the Minister of **PANCHAYATI RAJ** be pleased to state:

- (a) whether the Government has provided funds for the development of City Corporations, Municipalities, Town and Village Panchayats in Tamil Nadu;
- (b) if so, the details thereof and the funds provided during each of the last five years;
- (c) the yardstick criteria, rules and norms followed by the Union Government in providing financial support to these urban and local bodies; and
- (d) the details of the top 10 Corporation Cities, top 25 Municipalities, top 50 Town Panchayats and top 100 Village Panchayats in the country?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI GIRIRAJ SINGH)

- (a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA
STARRED QUESTION NO.284 FOR ANSWER ON 21.03.2023 REGARDING
DEVELOPMENT OF PANCHAYATS IN TAMIL NADU**

(a) to (c) The subject of Urban Local Bodies is the mandate of Ministry of Housing and Urban Affairs (MoHUA) and that of Rural Local Bodies is the mandate of Ministry of Panchayati Raj (MoPR). As per the information furnished by Department of Expenditure, Ministry of Finance, an amount of Rs. 19936.58 crore as Central Finance Commission recommended grants-in-aid was released to the State of Tamil Nadu for its distribution to its Local Bodies (Both Urban and Rural) as per the terms and conditions stipulated by the successive Central Finance Commissions during the last five years. Besides, MoHUA, under its various Missions/ Schemes such as - Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Swachh Bharat Mission-Urban, has released funds to the States for the urban development.

(d) No such information is maintained either in MoHUA and MoPR.
